

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 105
CP No. (IB)- 01/7/JPR/2023
Under Section 7 of IBC, 2016

In the matter of:

M/s Tiffany Finance Pvt. Ltd.

.... Financial Creditor

Versus

Sancheti Buildtech Pvt. Ltd.

...Corporate Debtor

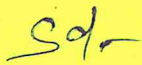
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -


For the Financial Creditor : Abhishek Naik, Adv.
Gulafsha Kureshi, Adv.
For the Corporate Debtor : Clevans Cletus, Adv.

ORDER

Heard Mr. Abhishek Naik, Adv. appearing on behalf of the Petitioner. Mr. Clevans Cletus, Adv. appearing on behalf of the Respondent who has concluded his arguments today. Written submissions have already been furnished by both the counsels. **Submissions heard. Order is reserved.**



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 15, 2024